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proration by ONGC has led to substantial

addition of reserves and production has more than doubled during the last five yeans.

(b) and (c) The main features of the current strategy of exploration

(i) Intensification of exploratory surveys and drilling in basins where commercial production has commenced.

(ii) Extending and suitably stepping up the tempo of exploration in basins with reasonable prospects.

Selecting relatively (iii) more suitable basins among the remaining sedimentary basins for acquisi- jj tion of additional data so as to a make them amenable to analysis | for prospectivity.

Optional Utilisation of Natural Gas!

1736, DR. BAPU KALDATE: Will B the Minister of PETROLEUM! AND 3 NATURAL GAS be pleased to state: *i*

(a) whether it is a fact that opti-1 mal utilisation of the available natu- i ral gas resources has not been made; \ if so, to what extent: and

(b) if so, whether full-utilisation ' of gas finds in Tripura and Krishna- j Godavari basin has been made and if not, to what extent?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHI-LA ROHATGI): (a) and (b) Results of exploratory efforts in Krishna Godavari basin at present do not permit a firm establishment of reserves of natural gas, which will enable ONGC to supply natural gas to industrial consumers on regular basis. ONGC are trying to locate suitable

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consumers for the available gas in coordination with the Government ol Andhra Pradesh.

In Tripura, ONGC have committed supply of about 0.05 million rubic metres per day of gas for power gene-nation at Baramura and supplies commenced in March, 1986; in addition, they have proposed to supply at the rate of 0.10 MMCMD from Rokhia for power generation from end of 1987.

Complaints lodged by .Stockists in Delhi with MRTP Commission against various Companies

PRITHIBI 1737. SHRI MAJHI: Will the Minister of INDUSTRY be pleased to state;

(a) whether it is a fact that complaints lodged by stockists in Delhi with MRTP Commission against various companies in 1985 are still pending dec'sion;

(b) whether it is also a fact that stockists in Delhi are losing heavily as a result of the delay in deciding cases by M.R.T.P. Commission; and

(c) if so, what steps Government propose to take to safeguard the in>-terest of stockists?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL (SHRI DEVELOPMENT M. ARUNACHALAM): (a) to (c) While some complaints lodged by stockiste with the MRTP Commission in 1985 are still pending, Government has no information of any loss having beer. suffered by the stockists on this ac count.

SC/ST Employees in Public Sector Enterprises

1738 SHRI T K C VADUTHA-LA: Will the Minister of INDUSTRY be pleased to state I5ie number of employees in each category, viz. groups A, B, C. and D belonging to

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Scheduled Castes and Scheduled Tribes Wilh reference to the total number of employees on the rolls, a_s on 30th June, 1986, in Central Government Undertakings in Kerala, such as F.A.C.T., H.M.T., H.I.U. and ship building yard?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES (SHRI K. K. TE-WARI): The latest available information as on 1-1-86 relating to the representation of Scheduled Caste/ Scheduled Tribe with reference to the total number of employees in Central Government Undertakings, including HMT (Kalamassery) and HIU, in Kerala State is furnished in the statement annexed. *[See* Appendix CXXXTX Annexure No. 113].

IB Valley Thermal Power Station in Orissa

1739. SHRI GANESWAR KUSUM: Will the Minister of ENERGY be pleased to state;

(a) whether the Planning Commission has approved the esabli^h-ment of IB Valley Thermal Power Station in Orissa;

(b) if so, what is the estimated cost for the execution of the above project;

(c) by when the project is likely to start; and

(d) what steps are being taken to expedite the execution of the project?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATTURAL GAS (SHRIMATI SUSHILA ROHATIGI): (a) No, Sir.

(b) to (d) The proposal for establishment of IB-Valley Thermal Power Station has been techno-economically cleared by the Central Electricity Authority at an estimated cost

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of Rs. 887.99 crores. Execution of the project couid be taken up after the financial resources have been tied, up and it is approved by the Planning Commission.

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Inferior gality of Oil Well Cement

1740. SHRI CHIMANBHAI MEH TA: Will the Ministe-- of PETROL EUM AND NATURAL GAS be plea sed to state:

(a) whether it is a fact that drilling work of some oil wells in Assam was being carried out with a heavy financial loss on account of inferior quality of oil well cement; if so, who were the suppliers/manufacturers of "this oil well cement;

(b) whether it is a fact that recently ONGC and Oil India used only imported oil well cement and that this gave perfect service; and

(c) whether Government will ensure! quality control in regard to domestic production of this item?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHI-LA ROHATGI): (a) to (c) No, Sir. ONGC has been using tooth imported and indigenous oil well cement. OIL has also given a trial order to an indigenous source recently. ONGC and OIL has been satisfying themselves about the quality of the oil well cement before placing orders.

Drilling Super-Deep-Well

1741. SHRI V. GOPALSAMY;

SHRI K. GOPALAN:

Will the Minister of PETROLEUM AND NATURAL GAS toe pleased to state:

(a) whether any Super-deep-well js proposed to be drilled by ONGC in the country;